

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – III Basic Course – Nomination of 36 Junior Civil Judges, to undergo Institutional Training (2nd Spell) for a period of two months from 18.09.2024 to 18.11.2024 at the Telangana State Judicial Academy, Secunderabad - Directions to preside over the National Lok Adalat scheduled to be held on **28.09.2024** at their respective stations in which they are working – **ORDERS - ISSUED.****

READ:

1. Letters in Roc.No.1022/2023-24/TSJA-Sec'bad, dated 02.09.2024 and 05.09.2024 from the Sr.Faculty Member-II FAC.Director, Telangana State Judicial Academy, Secunderabad.
2. High Court's proceedings order in Roc.No.3627/2024-B.Spl., dated 09.09.2024.
3. Letter in Roc.No.4745/Telangana State Legal Services Authority/2024, dated 12.09.2024 from Member Secretary, Telangana Legal Services Authority, Hyderabad.

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ORDER ROC.NO.3627/2023-B.SPL, DATED: 13.09.2024

In the circumstances stated by the Member Secretary, Telangana State Legal Services Authority, Hyderabad in his letter 3rd read above and in view of ensuing National Lok Adalat on 28.09.2024, the High Court is pleased to pass the following order:

The 36 Junior Civil Judges who were nominated to undergo 2nd Spell of III Basic Course i.e., Institutional Training for a period of two months from 18.09.2024 to 18.11.2024 at Telangana State Judicial Academy, Secunderabad, are hereby directed to preside over their respective bench in the National Lok Adalat scheduled to be held on **28.09.2024** at their respective stations in which they are working.

The Director, Telangana State Judicial Academy, Secunderabad, is directed to permit the said officers for attending the National Lok Adalat, at their respective stations, without disturbing the training schedule which is to commence from 18.09.2024.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers and In-charge officers concerned.

2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.

6. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

- | | | |
|------------------------------|-----------------------|---------------------|
| 1) Mancherial | 2) Nirmal | 3) Karimnagar |
| 4) Kumuram Bheem - Asifabad | 5) Jagtial | 6) Rajanna Sircilla |
| 7) Peddapalli | 8) Khammam | 9) Mahabubnagar |
| 10) Badradri Kothagudem | 11) Wanaparthi | 12) Nagarkurnool |
| 13) Siddipet | 14) Nalgonda | 15) Nizamabad |
| 16) Kamareddy | 17) Medchal-Malkajiri | 18) Vikarabad |
| 19) Hanumakonda | 20) Warangal | 21) Jangaon |
| 22) Jayashankar Bhupalapally | | |

7. The Pay and Accounts Officer, Hyderabad.
8. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.

9. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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